

GOVERNMENT OF INDIA  
MINISTRY OF POWER  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.945**  
TO BE ANSWERED ON 09.02.2021

**DETAILS OF CLAIMS OF PENDING WORK**

**945 # SHRI AJAY PRATAP SINGH:**

Will the Minister of **POWER**  
be pleased to state:

- (a) the details of the claims of executed works under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY); and
- (b) the tentative dates and reasons for releasing funds against these claims?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

( SHRI R.K. SINGH )

**(a) & (b) :** Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for strengthening of rural electrification including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers and electrification of villages & households across the country. Erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) launched in April, 2005 was subsumed in DDUGJY as RE component.

As per the programme guidelines, funds are released for the sanctioned projects in instalments based on the reported utilisation of amount released in the previous instalment(s) and fulfilment of stipulated conditions. All the eligible claims submitted by the States/PIAs from time to time under DDUGJY have been processed by REC and central grants of Rs. 49,420 crore have been released to the States from 2014-15 to 2020-21 (upto 31.12.2020). Year-wise details of funds released under DDUGJY are as under:

Rs. in crore	
<b>Year</b>	<b>Grant released under DDUGJY (including additional infra)</b>
2014-15	3,609
2015-16	4,599
2016-17	7,930
2017-18	9,002
2018-19	16,460
2019-20	5,767
2020-21 (upto 31.12.2020)	2,053
<b>Total</b>	<b>49,420</b>

.....2.

Under DDUGJY, Government of India provides funds to the States to the extent of 60% (85% for special category States) of sanctioned cost, as grant and 15% (5% for special category States), as additional grant, if milestones are met. The grant for DDUGJY new projects is being released by nodal agency REC in 4 instalments @ 10%, 20%, 60% (in two equal parts) & 10% on achievement of prescribed milestones/conditionalities.

Under DDUGJY-RE projects (includes subsumed RGGVY), Government of India provides funds to the States to the extent of 90% of sanctioned cost, as grant. The grant for DDUGJY-RE projects is being released by nodal agency REC in 5 instalments viz., 30%, 20%, 20%, 20% and 10% on achievement of prescribed milestones and conditionalities.

On receiving claims from State Utility/PIA, the nodal agency examines the claims based on the scheme guidelines and ensures timely fund release to State Utilities/PIAs. The funds against the claims of State/PIA received from time to time are released by the Nodal Agency based on the Scheme Guidelines. No eligible claim is pending with REC as on 31.12.2020.

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